

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3268
TO BE ANSWERED ON 12.07.2019

UPGRADATION OF CCIS

3268. SHRI SUNIL KUMAR MONDAL:

Will the Minister of Women & Child Development be pleased to state:

- (a) whether the Government has proposed to upgrade or introduce a new scheme to improve the condition of abandoned, orphaned or rescued children living in Child Care Institutions;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (c): The Ministry of Women and Child Development is implementing a centrally sponsored scheme i.e. "Child Protection Services" (CPS) (erstwhile Integrated Child Protection Scheme) for providing financial assistance to State Governments/UT Administrations, with the objective to create a safe and secure environment for overall development of children in need of care and protection, which includes orphan/ abandoned / surrendered / rescued children. The primary responsibility of execution of the Juvenile Justice (Care and Protection of Children) Act, 2015 lies with the State Governments. Under CPS financial assistance is provided to the State Governments/UT Administrations for setting up, upgradation and maintenance of various types of Children Homes and Specialised Adoption Agencies. There is no proposal to introduce any new scheme for this purpose.
